

User Help File

Transport and Marketing Assistance (TMA) Module

Version 2.0

August-2023

Document Revision list:

Name	Revision Version	Date	Revision description		
ТМА	1.0	Jun-2021	First release		
	2.0	August-2023	Second release		

Table of Contents

1.	Accessing New DGFT Portal	
2.	Apply for Transport and Marketing Assistance (TMA)	3
	Applicant Details	
	Filling Shipping Bill Details	8
	Filling Airway bill details	17
	Filling Bank details	
	Attaching CA/CS Certificate	
3.	View Transport and Marketing Assistance (TMA) Rates	
4.	Initiate Revalidation Request	
5.	List of Abbreviations	

1. Accessing New DGFT Portal

To access the new portal, navigate to https://dgft.gov.in

The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 11 +

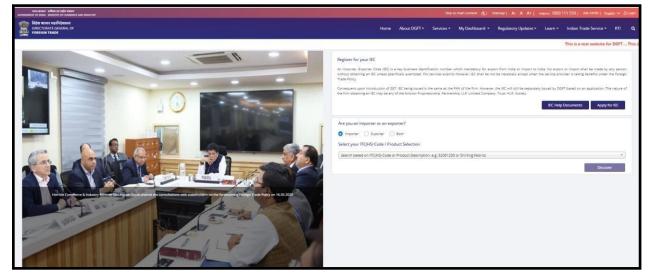
2. Apply for Transport and Marketing Assistance (TMA)

To Apply for TMA, You need to invoke the DGFT Web-Portal and Login to the DGFT Web Portal. The TMA scheme can be applied by the Exporter having

- a) Importer Exporter Code (IEC) linked to the user profile.
- b) For the first time applicants of TMA on the New DGFT Portal, It is advised to update the IEC Profile before proceeding with TMA Application process.
- c) The IEC should not be in DEL and should be in 'Valid' state and not in 'Suspended' or 'Cancelled' State.
- d) Valid RCMC Certificate.
- e) The Applicant should be ready with the Scanned Copies of the Free Shipping Bills/Airway Bills to be attached in the application.
- f) CA/CS Certificate for the SB and AWB Being submitted in the application.

Following steps to be followed by the users filing for the TMA Application. 1.

User will invoke DGFT customer Portal



Screen 1

2. User click on Login button available on the top right hand side of the screen

TMA Module User Help File V2.0

	Home	About DGFT -	Services •	My Dashboard 👻	Regulatory Updates -	Learn -	Indian Trade Service	·▼ RTI
Register for your	IEC							
					port from India or Import to I ot be necessary except when			
without obtaining an Trade Policy. Consequent upon int	IEC unless spec	ifically exempted. Fo	r services exports	s however, IEC shall be n	ot be necessary except when r, the IEC will still be separate	the service pro	wider is taking benefits un	der the Foreig

Screen 2

3. Below mentioned Login screen will appear, Enter **User Name**, **Password** and **Captcha** and click on **Login** button.

Note: a) If the user doesn't have valid login credentials they may Register and Apply for IEC or Link with their existing IEC.

b) If the user has forgotten the Password they may proceed with the Forgot Password feature.

Hit senior officials of the depart		business identification number which mandat y exempted. For services exports however, IEC me as the PAN of the firr p, Partnership, LLP, Limit 52081230 or Shirting F
vith senior officials of the depart rough unfair international trade	NGWMF	

Screen 3

4. After login click on Services >> Transport and Marketing Assistance

TMA Module User Help File V2.0

भारत सरकार नामित्र्य वृत्तं उन्द्रोग मंत्रातव GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY									
ि विदेव जायर महानिदेवालन DIRECTORATE GENERAL OF FORMER TRADE	Home	About DGFT 🗸	Services 🕶	My Dashboard 🕶	Regulatory Updates -	Learn 🕶	Indian Trade Service -	RTI	Q ∆ ³²
Home Tma's Dashboard Last Login 05-Nev-2020 09:54:51	EO Vie	: Profile Management M w Any IEC Details							
For Your Action Notifications		line e-COM Applicatio ms & Jewellery Schem					My IEC	Manage Profi	le
No Task Available	Ot	port Management Sys her Services			Frequently Accesse Advanced Authori	_	MEIS IEC EPG	ig SE	15
0816 IE	9 ¹ EP	vance Authorisation /		l id tatus	Import Export Aut		Search Norms		
Total B	0 De	ISCTL emed Export •) It Approved					
roid br	Qu Ce	ota Management rtificate Management ade Dispute •		it Approved					
DEI	L St Tra Qu	ade Dispute • ansport & Marketing A ality Complaints & Tra rtificate of Origin		ions Issued					
My Last 10 Requests (View More)	Im	port Export Authorisal C / EPCG •	tion •						<u></u>



5. Below mentioned screen will, Click on **Apply to TMA** card to start Fresh application or Proceed with Existing application

ansport and Marketing Assis	tance (TMA)	
What is Transport and Marketing A	ssistance (TMA) Scheme	
	age of higher cost of transportation of export of specified agricult	sistance for the international component of freight and marketing of agricultural are products due to trans-shipment and to promote brand recognition for Indian
Pre-Requisites for Applying for TM	A Scheme	
To apply for TMA scheme, an IEC is required. C	Other pre-requisites as mentioned in the Chapter 7 of Foreign Trade	Policy and Hand book of Procedures may be referred.
		Apply for TMA Scheme
		Apply for this scheme
		Арруно них занене
		дру юг пилзение
rvices under Transport and Ma	rketing Assistance	Appy for The Science
ervices under Transport and Ma Apply for TMA Assistance scheme, an IEC is required. Other pre-requistics as mentioned in the Chapter 4 of Foreign Trade Policy and Hand book of Procedures may be referred.	rketing Assistance Help and FAQs Refer to User Manual and FAQs for the Module.	

Screen 5

6. Click on Start Fresh Application button or click on Proceed with Existing Application button in case user already saved a draft application by clicking on the draft application

TMA Module User Help File V2.0

кета вляжит аблаг од зафи живая сочезмикато пиода имизатач Government of Nota Musicary of Comuterice And Nota Statemap А- А А+ Helpsine 1800 111 550 Ask VAHEI Language * @shank										
विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE	Home	About DGFT -	Services -	My Dashboard 🗸	Regulatory Updates -	Learn -	Indian Trade Service -	RTI	٩	۵²
Home / Services Transport & Marketing Assistance Last Logn 05-Mov-2020 05:56:45 Draft Application Apply for TMA - ANF 7AA										
Show 10 ¢ entries							Search:			
Select S. No.	Cre	ated On 👘	Created	By 斗	Last Updated On		Last Updated By		Action	1
		No dat	ta available in t	able						
Showing 0 to 0 of 0 entries Start Fresh Application								Pr	evious	Next



Applicant Details

- a. IEC, Firm Name, Mobile number, Email id are auto populated from IEC Profile.
- b. On selection of the **branch code** form the drop down, All the below mentioned fields will be autofilled
- Branch Code Is Branch Is SEZ?
- Is Branch Is EOU?
- Address Line 1
- Address Line 2
- City
- State
- Country
- Pin Code
- Regional Authority Office

Note: For the first time applicants in the New DGFT Portal, It is advised to update the IEC Profile with the required details.

	Applicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview	
Applicant Details								~
IEC * 0300011997			Branch Code *		>	Is Branch is SEZ? *		
Is Branch Is EOU? *			Name * NEERAJ INTERNATIONAL			Address Line 1 *		
Address Line 2 *			City *			State *		Ý
Country *		~	Pin Code *			Mobile Number * 7018105396		
mail Id *			Regional Authority Office *					
ss13@gmail.com					~			X



Directorate (General of	Foreign Trad	е		Т	MA Module Us	er Help File	<u>V2.0</u>
	Applicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview	
Applicant Details								~
IEC *			Branch Code *			Is Branch Is SEZ? *		
0300011997			001-B-171 SAKET		~	NO		
Is Branch Is EOU? *			Name *			Address Line 1 *		
NO			NEERAJ INTERNATIONAL			B-171 SAKET		
This is a mandatory field								
Address Line 2 *			City *			State *		
MEERUT			MEERUT			DELHI		~
			This is a mandatory field					
Country *			Pin Code *			Mobile Number *		
INDIA		~	110002			7018105396		
INDIA mail Id *			Regional Authority Office *					
ss13@gmail.com			RA DELHI		~			(×

Screen 8

7. User will select the valid RCMC details from the RCMC grid

	Ap	O plicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview			
Applica	int Details								~		
RCMC	RCMC Details										
Show 1	0 🗢 entries										
	RCMC Number	Valid	Upto Issuing Au	thority				Product Registered			
	150103	30/11/	/2020 Agricultura	al and Processed Food Produ	ucts Export Development	Authority (APEDA)		APEDA Products			
								Previous 1	Next		

Screen 9

- 8. Applicant will select the **Period of Export** from the drop down.
 - The Applications will be made on a quarterly basis. i.e. for the shipments made in a particular quarter
 - The application should be filed within a period of one year from completion of the quarter in which the exports have been made. For example: Exports made in Apr-Jun 2019 the claim could be filed by 30-Jun-20.

Note: Submission of Draft application post making the payment should be done within the specified dates.

	Applicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview	
Applicant Details								~
RCMC Details								~
Period Of Export								~
Quarter * Select 51/03/2019-31/03/20 01/04/2019-30/06/21 01/07/2019-30/09/21	019	×						
01/10/2019-31/12/20 01/01/2020-31/03/20	019						Clear All	Save & Next

DGFT Public

Screen 10

9. After the selection of the quarter and filling all the mandatory fields. Click on Save and Next button to proceed for filling Shipping and airway bills. The Exporter will only be able to submit an application for a quarter only once and hence needs to ensure that all the Shipping Bills and Airway Bills have been attached to the application before submission.

Note: The Draft application number shall be generated post saving the Applicant details.

- 10. User may either fill :
 - Only Shipping Bills
 - Or only Airway Bills
 - Or both shipping and airway bills in the single application.

Filling Shipping Bill Details

For Filling Shipping Bill Details, User will

- a. Add Shipping Bill Details manually if the Shipping bills are not available in the Repository
- b. or attach shipping bill from Shipping Bill Repository.

Manual addition of Shipping Bill

1. User will add all the below mentioned mandatory Shipping bill Details

- **Shipping Bill Number** : User will manually add the alphanumeric(A-Z,0-9) Shipping bill number
- Shipping Bill Date: User will select the SB date from the Date box Port Of Export

Note: User will not be allowed to select the SB date other than the date mentioned in the field Period of Export. **Eg:** If Port of Export: 01/01/2020-31/03/2020. The SB date will also be 01/01/2020-31/03/2020 i.e same as mentioned and selected in field Port of Export

- **Region of Export :** User will select the Region from the drop down as configured in the system
- **Country of Export :** User will select the country from the drop down based on the region selected
- **Port of Export :** User will select all sea and SEZ port as configured in the system from the drop down
- Whether CIF Basis: User will select one value from the radio button as <<Yes / No>>.Pre Default CIF value: Yes

Note: If CIF Value is No then the Entitlement is Nil.

- FOB Value (in INR): User will manually add FOB numeric value
- Attachment: For the manually added SB, User need to mandatorily upload the Self Certified Copy of the Shipping Bill

Directorate General of Foreigr	n Trac	le	Т	TMA Module User Help File V2.0			
Shipping Bill Details					*		
Add Shipping Bill Details							
Shipping Bill Number *		Shipping Bill Date *		Region of Export *			
A125		30/03/2020		West Africa			
Country of Export *		Port of Export *		Whether CIF Basis *			
BENIN	~	Bangalore ICD(INWFD6)	~	● YES ○ NO			
FOB Value (in INR) *							
500							
dummy PDF TEST.pdf							
Choose File to Upload *		Note: Please upload the Self Certified Copy of the Shippi attached.	ng Bill. Please ensure individua	al attachment for each shipping bill is			
Aaximum 1 attachment of 5 MB allowed Dnly pdf formats are allowed.							
Remove Attachment							
					Add		

Screen 11

11. Click on Add button all the mandatory details will be added under Shipping bill details grid

Cho Maximum 1 attachmen	oose File to Upload *		Note: Please upload the Self (attachment for each sh			ase ensure individual		
Only pdf formats are a	llowed.							
	Remove Attachment ipping Bills in Bills Repc	ository						Add
Show 10 🗢 entrie	25							
Shipping Bill Number	Shipping Bill Date	Port of Export	Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data From Repository	Edit / Delete
A125	30/03/2020	Bangalore ICD(INWFD6)	West Africa	BENIN	YES	500	NO	Ø / 🛍
								Previous 1 Next

Screen 12

Users can add the shipping bill by clicking on the Search Shipping Bills in Bills Repository.

Suibbing Rill Derails								×
Add Shipping Bill	Details							
Shipping Bill Number *			Shipping Bill Date *			Region of Export *		
						Select		~
Country of Export *			Port of Export *			Whether CIF Basis *		
		~	Select			YES	ONO	
FOB Value (in INR) *								
,	Choose File to Upload *		Note:					
	nouse the to oppose		Please upload the Serr Certin	ified Copy of the Shipping Bill. Pleas	e ensure individual attai	chment for each shipping bill is	; attached.	
Maximum 1 attachment of 5 MB a	allowed							
Only pdf formats are allowed.	Remove Attachment							
								Add
Q Search Shipping Bills	s in Bills Repository							
ihow 10 ¢ entries								
Shipping Bill Number	Shipping Bill Date	Port of Export	Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data From Repository	Edit / Delete
				No data available in table				

Screen 13

- 1. On click of **Search Shipping Bills in Bills Repository** below mentioned SB details dialog box will appear User can search for the SB details by:
 - Shipping Bill Number
 - Shipping Bill Date (From- To)
 - Port of Export

Note: For open search i.e. without any search criteria, system will display 250 Shipping bill details

Add Shipping Bill Deta Shipping Bill Number *	ails		Chinaina Bill	nu.*				Design of De		-			
Country of Export *	Shipping	Bill Details								×			\$
FOB Value (in INR) *	Shipping Bi	ll Number		Shipping Bil	Date (From)		Shippi	ng Bill Date (To)					
Choose F	Port of Exp Select	ort	~										
Maximum 1 attachment of 5 MB allowed Only pdf formats are allowed.	Show 10	entries							Search				
only por tormats are allowed. Remo	Select	Shipping Bill Number	Shipping Bill Date	Port of Export	Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data from Repository			Add	
Q Search Shipping Bills in Bills I					No data availabl	e in table							
how 10 ¢ entries									Previous Nex			Edit / Delete	
Shipping Bill Number S					No data availabl	e in table					ory	Edit / Delete	

- 2. Users will click on the search button by entering the Shipping bill details and on free search. Shipping bill details will appear in the grid.
- 3. Click on Add button after selection of the shipping bill detail checkbox

Shipping Bill Number Shipping Bill Date (From) Shipping Bill Date (To) ory Edit / Delete Shipping Bill Number Shipping Bill Date (From) Shipping Bill Date (To) ory Edit / Delete Port of Export. Port of Export. Previous. Next Zontainer Details Show 10 e entries. Show 10 e	Assemant 1 attachment of 5 MB allowed hely pdf formats are allowed. Q Search Shipping Bills in Bills 1 how 10 + entries	Shipping	Bill Detail	s							×		Add	
ADDANI ICD KILLARAPPURDEHIONLIUDHIANAUNOR Previous Next Container Details Story 10 e entrites Show 10 e entrites Shipping Bill Show 10 e entrites Port of Export Show 10 e entrites Shipping Bill Date Shipping Bill Date Port of Export Story 10 Bottom Story 10 Bottom Det Operations Shows Story 10 ADANI ICD Namer Next Africa Albor 10 Jottom West Africa Det Operations Shows Next Story 10 Bottom Det Operations Shows Next Story 10 Bottom Macrial Accounts Story 10 Bottom Det Operations Shows Next Story 10 Bottom Macrial Accounts Next Story 10 Bottom Operations Shows Next Story 10 Bottom Macrial Accounts Story 10 Bottom		5534			Shipping Bill Date (From)			Shipping Bill D	ate (To)			ory	Edit / Delete	
Show 10 e entries Show 10 e entries Show 10 e entries Select Shipping Bill Shipping Port of Export Country of Export CIF FOB Value Data from About 14s S534 31/03/2020 ADANI ICD West Africa ALBANIA YES 67 YES Dott 0 generation Structure HQ Consta KILARAIPUR, DEHLON, LUDHIANA West Africa ALBANIA YES 67 YES Macora constant KILARAIPUR, DEHLON, LUDHIANA VES 67 YES Yes <td< td=""><td></td><td></td><td></td><td>ON, LUDHIANA (INQR</td><td>~</td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td>Previous Ne</td><td>ext</td></td<>				ON, LUDHIANA (INQR	~								Previous Ne	ext
Select Number Bill Date Port of Export Export Export Type (in INR) Repository Image: Signal and the select of the selec	Container Details tem Details	Show 10	entries							Search				
ABOUT US KILARAIPUR, DEHLON, LUDHIANA DGFT Organization Structure Previous 1 Next: RA Consta Critten Charter		Select			Port of Export							Clea	Ir All Save & No	lext
FT D&R Act Mop 1800-111-530	DGFT Organization Structure HQ Contact RA Contact Clitzen Charter		5534		KILARAIPUR, DEHLON, LUDHIANA	West Africa	ALBANIA	YES	α χρο	Previous 1 Nex				<u>e</u>

4. Shipping bill details will be added to the **Shipping bill detail** grid

Note: If the Shipping bill details are added from the Shipping bill repository the SB data repo flag will be saved "YES" in the grid else the value will be "NO"

		~	Select			¥ (0)	yes Ono		
B Value (in INR) *									
	Add Attachment		Note:						
c	hoose File to Upload *		Please upload the Se attached.	elf Certified Copy of the Sh	ipping Bill. Please ensure in	idividual attac	hment for each shipping bi	II IS	
ximum 1 attachment of 5 ly pdf formats are allowed		i							
ly pdf formats are allowed									Ac
ly pdf formats are allowed	0								Ac
ly pdf formats are allowed	0	Port of Export		Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data From Repository	Ac Edit / Dele
Q Search Shipping	Bills in Bills Repository	Port of Export ADANI ICD KILARAIPUF	, DEHLON, LUDHIANA	Region of Export West Africa	Country of Export ALBANIA	CIF Type YES	FOB Value (in INR) 67	Data From Repository YES	

- 5. After filling the Shipping bill details, User will fill and add below mentioned mandatory container details pertaining to the SB details
 - Shipping Bill Number: User need to select the Shipping bill number from the selection box to add the container details
 - **Container Number** : User will manually add the alphanumeric(A-Z,0-9) Shipping bill number

• Size of Container: User will select Size from the drop down as (20 feet / 40 Feet). Depending upon the size of the Container ,Rate of entitlement will be calculated Example: if total freight paid in Rs(X):= 500 Size of Container = 20 Feet Size of Container = 40 Feet

Rate of Entitlement = X=500

Size of Container = 40 Feet Rate of Entitlement = 2*X=1000

- **Type of Container:** User will select the type of container from drop down as (Normal / Reefer). The rate of entitlement will be calculated as per the rates configured in the system for the Type of container.
- Whether (LCL/FCL): User will select the value from the drop down as (LCL/FCL) Note: If Value selected form the drop down is LCL then the Entitlement is Nil.
- Rate of Entitlement: An auto calculated readable field based on the configuration in the policy. (*Please refer to View TMA Rates on the Portal*)
- Maximum Entitlement of Container in INR: An auto calculated readable field based on the Business Rules as per table
- **Total Freight Paid(INR):** An auto calculated readable field, sum of the Freight Paid at the Item Levels

 Payment Realized : User will select one value from the radio button as <<Yes / No>>. Pre Default Payment Realized: Yes

Note: If Payment Realized is No then the Entitlement is Nil.

• **Payment In FCD:** User will select one value from the radio button as <<Yes / No>>. Pre Default Payment In FCD: Yes

Note: If Payment In FCD is No then the Entitlement is Nil.

• **Net Entitlement per Container:** An auto calculated field. The Lower value of the Total Freight Paid and Maximum Entitlement of Container in INR.

Add Contai	iner Details	5										
Shipping Bill Number	*											
3				*								
Container Number *				Size of (Container *			Type of Container *				
1				40 Fe	eet		~	Reefer			~	
Whether (LCL/FCL) *				Rate of	f Entitlement *			Maximum Entitlemen	nt of Container in INR *	e.		
Full Container Load					00			39200				
Total Freight Paid(INR	9*			Paymer	nt Realized *			Payment In FCD *				
0.00				• YES	ONO	0		• YES	ONO			
Net Entitlement per C	ontainer *											
0												
											Add	
Show 10 🔹 entri	les											
Shipping Bill Number	Container Number	Size of Container	Type of Container	Whether (LCL/FCL)	Rate of Entitlement	Maximum Entitlement of Container in INR	Total Freight Paid(INR)	Payment Realized	Payment In FCD	Net Entitlement per Container	Edit / Delete	
						No data available in table						
											Previo	



Container Number	* .5			Size of	Container *			Type of Container*			
				Sele	ect		~	Select			~
Whether (LCL/FCL) *	0			Rate of	Entitlement *			Maximum Entitleme	ent of Container in	INR *	
Select				~							
Total Freight Paid(IN Net Entitlement per	Container *			Payme	nt Realized *	0		Payment In FCD *	ОNO		Add
Show 10 C ent	Container	Size of Container	Type of Container	Whether (LCL/FCL)	Rate of Entitlement	Maximum Entitlement of Container in INR	Total Freight Paid(INR)	Payment Realized	Payment In FCD	Net Entitlement per Container	Edit / Delete
3	1	40 Feet	Reefer	Full Container Load	19,600.00	39,200.00	0.00	YES	YES	0.00	Ø/1
										Prev	ious 1 Maxt



- 6. After Filling and adding the container details to the grid. User will fill and add below mentioned mandatory Item details pertaining to the Container details
 - Container Number: User will select the container number from the drop down
 - Item Number: User will manually add the item number

- ITC (HS) Code: User will search for the ITC (HS) Code form the search box. ITC (HS) number will be added to the field
- **Description for ITC (HS) code:** on the basis of ITC (HS) Code, the description is auto added to the field and is not editable.
- ITC (HS) code Description As Per Exporter: on the basis of ITC (HS) Code, the description is auto added to the field and user can add edit and add additional information
- Freight Paid(INR): User will manually add the Freight paid value

Item Details								~
Add Item D	etails			Item Number *		ITC (HS) Code*		
1			~	258		28365000, Calcium c	arbonate	*
Description for ITC (HS	S) code *			ITC (HS) code Description	n As Per Exporter *	Freight Paid(INR) *		
Calcium carbonate				Calcium carbonate, Fo	r showcase demo	500		
Show 10 🗢 entrie	ies							Add
Container Number	ltem Number	ITC(HS) Code	Descript	ion for ITC (HS) code	ITC (HS) code Description As Per Exporter	Freight Paid(INR)	Data From Repository	Edit / Delete
Number				N	o data available in table			
								Previo



Item Details							
Add Item D	Details						
Container Number *			Item Number *		ITC (HS) Code*		
1					Select an Option		
Description for ITC (H	IS) code *		ITC (HS) code Descript	tion As Per Exporter *	Freight Paid(INR) *		
Show 10 \$ entr	ies						Add
Container Number	ltem Number	ITC(HS) Code	Description for ITC (HS) code	ITC (HS) code Description As Per Exporter	Freight Paid(INR)	Data From Repository	Edit / Delete
1	258	28365000	Calcium carbonate	Calcium carbonate, For showcase demo	500.00	NO	er / 🛍
						P	revious 1 Nex

7. Click on Add button. Item details will be added to the Item detail grid

Screen 17

8. Total Net Entitlement of all Container is the lower value of the Maximum Entitlement of Container in INR and Total Freight Paid(INR)

otal Freight Paid(I	NR) *			Paymer	nt Realized *		Pa	ayment In FCD *			
0.00				• YES	ONO		۲	YES	○ NO		
let Entitlement pe	r Container *										
how 10 🜩 er	ntries										Add
Shipping Bill Number	Container Number	Size of Container	Type of Container	Whether (LCL/FCL)	Rate of Entitlement	Maximum Entitlement of Container in INR	Total Freight Paid(INR)	Payment Realized	Payment In FCD	Net Entitlement per Container	Edit / Delete
a111	1	40 Feet	Reefer	Full Container Load	19,600.00	39,200.00	600.00	YES	YES	600.00	Ø / 🛅
otal Net Entitleme	ont of all Containe	*		_						Previo	us 🚺 Nex
600.00	and on an Containe										C

9. Following variations or combinations are supported by the application:

	Supported Combinations												
Sr No	Shipping bill details (Count)	Container details (Count)	Item details (Count)	Entitlement calculation									
1.	1 (One shipping bill)	`	1(One Item details)	Entitlement is calculated when one Shipping bill have one container and one item details added									
2.	1 (One shipping bill)	1 (One Container details)	M (Multiple/many item details)	Entitlement is calculated when one Shipping bill have, one container, multiple item details added to one container									
3.	1 (One shipping bill)	M (Multiple/many container details)	M (Multiple/many item details)	Entitlement is calculated when one Shipping bill have multiple container, Each container to have at least one item details added									
4.		1 (One Container details)	1 (One Item details)	Entitlement is calculated Multiple Shipping bill have One container, One item details added to one container									
0.	M (Multiple/many Shipping bill details)	container details)	M (Multiple/many item details)	Entitlement is calculated Multiple Shipping bill have: multiple container : Multiple container to have Multiple item details added									

If the entitlement is Zero, It might be due to:

1.	For the Field Whether CIF Basis where value = "No"	Entitlement is calculated as Zero "0"
2.	For the field Whether (LCL/FCL) where value = "LCL"	Entitlement is calculated as Zero "0"
3.	For the field Payment Realized where value = "No"	Entitlement is calculated as Zero "0"
4.	For the field Payment In FCD where value = "No"	Entitlement is calculated as Zero "0"
5.	For the Field ITC (HS) Code in exclusion list	Entitlement is calculated as Zero "0"

Filling Airway bill details

For Filling Airwaybill Details, User will

- a) Add Airway Bill Details manually or
- b) attach airway bill from airway bill Repository

Manual addition of Airway bill

User will add all the below mentioned mandatory Airway Bill Details

- AWB No : User will manually add the alphanumeric(A-Z,0-9) airway bill number
- **AWB Date:** User will select the AWB date from the Date box

Note: AWB date will be the date selected in the Port of Export. User will not be allowed to select the AWB date other than the date mentioned in the field Port of Export **Eg:** If Period of Export : 01/01/2020-31/03/2020. The AWB date will also be 01/01/2020-31/03/2020 i.e same as mentioned and selected in field Port of Export

- Flight No: User will manually add the alphanumeric(A-Z,0-9) flight number
- Flight Date: User will select the Flight date from the Date box

Note: Flight date will be the date selected in the Port of Export. User will not be allowed to select the flight date other than the date mentioned in the field Period of Export. **Eg:** If Period of Export : 01/01/2020-31/03/2020. The flight date will also be 01/01/2020-31/03/2020 i.e same as mentioned and selected in field Period of Export

- **Region of Export :** User will select the Region from the drop down as configured in the system
- Country of Export : User will select the country from the drop down based on the region selected
- **Port of Export :** User will select all sea and SEZ port as configured in the system from the drop down
- Whether CIF Basis: User will select one value from the radio button as <<Yes / No>>.Pre Default CIF value: Yes

Note: If CIF Value is No then the Entitlement is Nil.

- Attachment: For the manually added AWB, User need to mandatorily upload the Self Certified Copy of the airway Bill
- 6. Click on Add button all the mandatory details will be added under Airway bill details grid

Country of Expo	irt *				Shipment Type(W	/hether CIF Basis) *				
BENIN				~	• YES	ONO				
		oose File to Upl			Note: Please upload	I the Self Certified Copy of th	ne Airway Bill. Please ensure in	dividual attachment for each alrway bill is attached.		
Maximum 1 atta Only pdf format	achment of 5 MB allo ts are allowed.	owed								
		Remove Attachme	nt							Add
Q Sea	rch Airway Bills in E	Bills Repository								
Show 10 \$	entries									
AWB No	AWB Date	Flight No	Flight Date	Port of Export		Region of Export	Country of Export	Shipment Type(Whether CIF Basis)	Data From Repository	Edit / Delete
A456	03/03/2020	A258	03/03/2020	Chennal Air Car	go(INMAA4)	West Africa	BENIN	YES	NO	e / 🛍
										Previous Next



26. Users can add the Airway bill by clicking on the Search Airway Bills in Bills Repository.

Air Way Bill Details				~
Add Air Way Bill Details				
AWB No *	AWB Date *		Flight No *	
Flight Date *	Port of Export *		Region of Export *	
rigis Date	Select	~	Select	~
Country of Export * BENIN	Shipment Type(Whether CIF Basis) *			
Choose File to Upload *	Note: Please upload the Self Certified Copy of the Ainway Bill, Please ensure individual attact	iment fo	or each airway bill is attached.	
Maximum 1 attachment of 5 MB allowed Only pdf formats are allowed.				
Remove Attachment				

Screen 19

- 7. On click of **Search Airway Bills in Bills Repository** below mentioned AWB details dialog box will appear User can search for the AWB details by:
 - Airway Bill Number
 - Airway Bill Date (From- To)
 - Port of Export

Note: For free search system will display 250 airway bill details

Air Way Bill Details											8
Add Air Way Bill Details	Shipping Bill Details								×		
Flight Date *									- 8		
Country of Export *	Shipping Bill Number		Shipping Bill	Date (From)		Shippi	rig Bill Date (To)				
BENIN	Port of Export										
	Select	~									
Choose F	Show 10 ¢ entries							Search	•		
Only pdf formats are allowed.	Shipping Bill Select Number	Shipping Bill Date	Port of Export	Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data from Repository			
Q Search Airway Bills in Bills Re				No data available	e in table						Add
ihow 10 🗢 entries								Previous Nex			
AWB No AWB Date Flip									tepo	sitory	Edit / Delete

Screen 20

- 8. Users will click on the search button by entering the airway bill details and on free search. Airway bill details will appear in the grid.
- 9. Click on Add button after selection of the airway bill detail checkbox

dd Air Way Bill Detai ^{/B No} *		Bill Details	(×	
ght Date *	Shipping B	ill Number		Shipping Bil	ll Date (From)		Shippi	ng Bill Date (To)			•
untry of Export *	Port of Exp	ort	~								
Choose F	Show 10	entries							Search		
wimum 1 attachment of 5 MB allowed by pdf formats are allowed. Remov	Select	Shipping Bill Number	Shipping <mark>Bill</mark> Date	Port of Export	Region of Export	Country of Export	CIF Type	FOB Value (in INR)	Data from Repository		
	0	5534	31/03/2020		West Africa	ALBANIA	YES	67	YES	·	Add
Q Search Ainway Bills in Bills Re		10	29/02/2020		West Africa	AUSTRALIA	YES	1321545	YES Previous 1 Next		
AWB No AWB Date Fli					No data available	in table			Add	tepository	Edit / Delete

Screen 21

10. Airway bill details will be added to the airway bill detail grid

Note: If the airway bill details are added from the Airway bill repository the AWB data repo flag will be saved "YES" in the grid else the value will be "NO"

Country of Export *	Shipment Type(Whether CIF Basis)*	
BENIN	● YES ONO	
Choose File to Upload *	Note: Please upload the Self Certified Copy of the Airway Bill. Please ensure individual attachment for each airway bill is attached.	
Maximum 1 attachment of 5 MB allowed. Only pdf formats are allowed.		
Remove Attachment		
Q Search Airway Bills in Bills Repository		Add
Show 10 ¢ entries		
AWB No AWB Date Flight No Flight Date Port of E	ort Region of Export Country of Export Shipment Type(Whether CIF Basis) Data From Repository	Edit / Delete
10 29/02/2020		/ 1 Previous 1 Next



- 11. After filling the airway bill details, User will fill and add below mentioned mandatory container details pertaining to the AWB details
 - **AWB No:** User need to select the AWB bill number from the drop down to add the item details
 - Item Number : User will manually add the alphanumeric(A-Z,0-9) item number
 - ITC (HS) Code: User will search for the ITC (HS) Code form the search box. ITC (HS) number will be added to the field
 - Description for ITC (HS) code: on the basis of ITC (HS) Code, the description is auto added to the field
 - ITC (HS) code Description As Per Exporter: on the basis of ITC (HS) Code, the description is auto added to the field and user can add edit and add additional information
 - FOB of Export in INR: User will manually add FOB value

- Net Weight In KGS: User will manually add the item details net weight in kg
- **Payment Realized:** User will select one value from the radio button as <<Yes / No>>. Pre Default Payment Realized: Yes

Note: If Payment Realized is No then the Entitlement is Nil.

• **Payment In FCD:** User will select one value from the radio button as <<Yes / No>>. Pre Default Payment In FCD: Yes

Note: If Payment In FCD is No then the Entitlement is Nil.

- Freight Paid(INR): User will manually enter the Freight paid values in INR •
 Rate of Entitlement: An auto calculated field based on the configuration.
 (Please refer View TMA Rates)
- Entitlement in INR : An auto calculated field i.e Rate of Entitlement * Net Weight In KGS
- **Net Entitlement:** An auto calculated field. The Lower value of the Freight Paid (INR) and Entitlement In INR.

Add Item Details		
<u>a</u>		
Item Number*	ITC (HS) Code*	Description for ITC (HS) code *
Ť	04071100, Fertilised eggs for incubation : Of fowls of the species G *	Fertilised eggs for incubation : Of fowls of the species Gallus domesticus
ITC (HS) code Description As Per Exporter *		
Fertilised eggs for incubation : Of fowls of the species Gallus domesticus For		
FOB of Export in INR *	Net Weight In KGS *	Payment Realized *
10	100	● YES O NO
Payment In FCD *	Freight Paid(INR) *	
● YES ○ NO	100	
Rate of Entitlement *	Entitlement in INR *	Net Entitlement(INR) *
0.84	84	84
		Add
show 10 + entries		
thow 10 C entries		
Description ITC (HS) code AWB Item ITC(HS) for ITC (HS) Description As Pe No Number Code code Exporter		ite of Entitlement Net Data From titlement In INR Entitlement(INR) Repository
	No data available in table	Ask VAHEI

Screen 23

Payment I		NO		Freig	ht Paid(INR)*					• YES	ONO			
Rate of Er	ntitlement *			Entit	ement In INR *					Net Entitle	ement(INR) *			
Show 10) 🗢 entries													Add
AWB No	ltem Number	ITC(HS) Code	Description for ITC (HS) code	ITC (HS) code Description As Per Exporter	FOB of Export in INR	Net Weight In KGS	Payment Realized	Payment In FCD	Freight Paid(INR)	Rate of Entitlement	Entitlement In INR	Net Entitlement(INR)	Data From Repository	Edit / Delete
1	1	04071100	Fertilised eggs for incubation : Of fowls of the species Gallus domesticus	Fertilised eggs for incubation : Of fowls of the species Gallus domesticus For Testing	10.00	100.00	YES	YES	100.00	0.84	84.00	84.00	NO	∕∂
otal Entit	tlement in INR	*											Previous	Next
84.00														(×

Screen 24

12. Following Combinations are supported in the application.

		Supported Combinat	tions
Sr No	Airway bill details (Count)	Item details (Count)	Entitlement calculation
1	1 (One airway bill)	1(One Item details)	Entitlement is calculated when one airway bill have one item details added
2	1 (One airway bill)	M (Multiple/many item details)	when one airway bill have multiple item
			details added
4	M (Multiple/many airway bill details)	1 (One Item details)	Entitlement is calculated Multiple airway bill have: One item details added for each Airway Bill
5	M (Multiple/many airway bill details)	item M (Multiple/many details)	Entitlement is calculated Multiple airway bill to have Multiple item details added. Atleast One Item in each Airway Bill.

If the entitlement is Zero, It might be due to:

1	For the Field Whether CIF Basis * where value = "No"	Entitlement is Zero "0"
2	For the field Payment Realized where value = "No"	Entitlement is Zero "0"
3	For the field Payment In FCD where value = "No"	Entitlement is Zero "0"
4	For the Field ITC (HS) Code in exclusion list	Entitlement is Zero "0"

Filling Bank details

1. User will select the PFMS validated account details.

Note: You will only be able to view the PFMS Validated accounts. List of Banks other than Citibank, HSBC and RRBs are validated from PFMS. If you have already modified the IEC to add a Bank Account, then it might take 24-48 Hours to get validated from PFMS.

ours to get	validated from PFMS.					
	entries					
Select	Account No	Account Holder Name	IFS Code	Bank Name	Branch Name	PFMS Status
۲	1275582475	JVS EXPORT	CBIN0280914	CENTRAL BANK OF INDIA	MADURAI	Successfully Validated
						Previous 1 Next



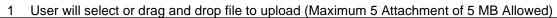
2. User will click on Save & Next button to proceed.

PFMS.		MS Validated accounts. List of Banks other th	han Citibank, HSBC and RRBs are v	alidated from PFMS. If you have already modifie	d the IEC to add a Bank Account, th	en it might take 24-48 Hours to get validated from
ihow 10 ¢	Account No	Account Holder Name	IFS Code	Bank Name	Branch Name	PFMS Status
۲	1275582475	JVS EXPORT	CBIN0280914	CENTRAL BANK OF INDIA	MADURAI	Successfully Validated Previous 1 Next

Screen 26

Attaching CA/CS Certificate

User will need to upload the CA/CS Certificate attachment and CA/CS details



ttachment	Туре		Remark			
Scan copy	Of ANF 7 A	~	For the Testing purpose . User need to	0		
			Character remains are :1			
	Click or Drag and Drop file to uplo		Upload Document List			
			Attachment Type	Remark	View	Delete
ploaded Size : 0.01 MB				No data availab	e in table	
lote: Maximi llowed)	um 5 Attachment of 5 MB Allowed	(Only pdf,jpg are				Previous Next
Sr.						
No.	File Name	Action				
1	dummy PDF TEST.pdf	8				
Add Attai	chments					

Screen 25

ttachments				
tachment Type	Remark			
Scan copy Of ANF 7 A	Character remains are :1			
Click or Drag and Drop file to upload	Upload Document List			
	Attachment Type	Remark	View	Delete
aded Size : 0.01 MB Maximum 5 Attachment of 5 MB Allowed (Only pdf.jpg are	Scan copy Of ANF 7 A	For the Testing purpose . User need to	view	D
Add Attachments				Previous 1 Next

Screen 26

1. User can CA/CE details by clicking on **CA/CE detail** button available on the top right hand side

CA/CE Details 8					~
Show 10 ¢ entries				Add CA/CE Detail	
SI.No.	1. CA/CE Membership Number	1 Appendix Type	1. View	11 Delete	11
	No data available ir	n table			
Showing 0 to 0 of 0 entries				Previous	Next
				Clear All Save &	Next

Screen 27

2. User will search and select CA/CE by selecting the appendix from the appendix list grid and click on **Attach Appendix** button

Please Select		Enter C	A / CE Re	egistration / Membership No.		
Show 10 \$						Search Appendix
Select 1	t↓ Sl.No.	Application No.	ţţ	CA/CE Membership Number	↑↓ Appendix Typ	e ↑↓ View ↑
	1	ARNCACE00011018AM21		7654321	7A	view
~	2	ARNCACE00011272AM21		7654321	7A	view
	3	ARNCACE00011491AM21		7654321	7A	view
Showing 1 to 3	of 3 entries					Previous 1 Nex

Screen 28

3. Appendix details will be added under CA/CE details grid as mentioned below

	Applicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration		Preview		
ttachments	÷									1
A/CE Details	s 0									
								A	dd CA/CE Detail	
10 ¢	entries							Search:		
SI.No.	1 Application Number		CA/CE Membership Numbe	r	Appendix Type		View	ti E	elete	
	ARNCACE00011018AN	121	7654321		7A		view	t	1	
1			7654321		7A		view	ť	ť	
2	ARNCACE00011272AN	121	7034321							

- 4. Click on Save & Next button to proceed and accept TMA Declaration
- 5. User will check acceptance of declaration/ undertaking, fill the place details to proceed further and click on **save & next** button to proceed further

	0	0	0	0	0	0	
	Applicant Details	Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview
Declaration							
1. I/We hereby certify that:							
1. the entity for whom the applicati	ion has been made have not been p	penalized under any of the t	following Acts (as amended	from time to time):			
A. The Customs Act, 1962,							
B. The Central Excise Act 1944,							
C. The Central Goods and Service	es Tax Act, 2017						
D. Foreign Trade (Development &	k Regulation) Act 1992, and						
E. The Foreign Exchange Manage	ement Act.1999:						
F. Conversion of Foreign Exchang	ge And Prevention of Smuggling Ac	tivities Act, 1974					
2. None of the Directors/Partners/P	Proprietor/Karta/Trustees of the co	mpany/firm/HUF/Trust.(as t	he case may be), is/are a D	irector(s)/Partner(s)/Propr	etor/Karta/Trustee in any o	other Company/firm / entity	which is on the Denied Entity List (DEL) of DGFT;
3. Neither the Registered Office of t	the company/Head Office of the fin	m/ nor any of its Branch Off	fice(s)/ Unit(s)/ Division(s) h	as been declared a default	er and has otherwise been	made in eligible for undert	aking import / export under any of the provisions of the Policy;
4. We have not obtained nor applie	d for issuance of an Importer Expo	rter Code Number in the na	ame of our Registered / He	ad Office to any other Lice	nsing Authority		
2. I hereby declare that :							
1. No benefit under TMA has been (earlier availed (or applied for) again	nst Shipping Bills/Airway Bil	currently included in this	application.			
2. Export product for which the TM/	A is being claimed is actually expor	ted by me and payment is r	ealized by me in free foreij	gn exchange through norm	al banking channels.		
3. None of the consignment in resp	ect of which claim is filed in this ap	plication is subsequently re	turned by the customer. In	i case it is returned in futur	e. I undertake to refund th	ie assistance granted with ir	terest as prescribed under para 7(A).03 of HBP.
4. I have claimed TMA for export of	eligible products to the notified ma	arkets only.					
5. this application does not contain	any export products which are ine	ligible under TMA as specifi	ied in Annexure (1) of DoC	s Notification No. 17/3/201	8-EP (Agri.IV) dated 27.2.20	19, as amended from time	to time.
6. this application does not contain	any following categories / sectors	which is listed as ineligible i	n per Para 7 of DoC's Notif	ication No. 17/3/2018-EP (A	gri.IV) dated 27.2.2019, as	amended from time to time	2.
a. Export of imported goods of	covered under paragraph 2.46 of th	he FTP;					
b. Exports through trans-ship	oment, i.e. exports that are originat	ing in third country but tran	is- shipped through India:				
c. Items, which are restricted	l or prohibited for export under Sch	nedule-2 of Export Policy in	ITC (HS), unless specifically	notified.			
the set of the set of the set of the set of the	subject to Minimum Export Price of		ically notified.				
e. Export of goods through co	ourier or foreign post offices using	e-Commerce.					Q
7. The claim in this application is lim	nited to the notified rates and not g	greater than the actual freig	tht paid.				
9. The claim is for the chiomante ma	ada on CIE baris through EDI ports	only. No claim is marte for	chinments made on EOD h	apie			

7. The claim in this application is limited to the notified rates and not greater than the actual freight paid.	
8. The claim is for the shipments made on CIF basis through EDI ports only. No claim is made for shipments made	e on FOB basis.
9. The claim is made only for Full Container Loads (FCLs) shipped in Twenty-feet Equivalent Unit (TEU) containers o	or forty feet containers equivalent of two TEUs in case of shipment by sea and in the multiple of metric ton (ignoring any fraction thereof) in case of shipment by air.
Less than Container Load (LCL) shipments/ shipments containing eligible and ineligible cargo has not been inclu	uded in the application.
10. No claim is made against export of cargo shipped in bulk/break bulk mode.	
11. This is not a supplementary application for the quarter for which TMA claim has already been made.	
3. I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amend	ded from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures
4. I/We hereby certify that that particulars and statements made in this application are true and correct and nothing	s has been concealed or held therefrom. I/We fully understand that any information furnished in the application if found incorrect or false will render me/us liable for
any penal action or other consequences as may be prescribed in law or otherwise warranted.	
5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade	Policy.
6. I fully understand that RA or any other agency, at any time, may ask me to provide documents on the basis of whit	ich assistance was granted and which are not submitted in original. I undertake to provide any such details/documents without any delay on my part. In case, I am not
able to provide such documentary evidence. I undertake to refund the amount of assistance in cash with interest	at the prescribed rate from the date of such assistance and shall also be liable for penal action as per FTDR act.
Tick the box as acceptance of declaration/ undertaking and fill in the details below. Place*	Date*
Delhi	06/11/2020
User Details	
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking o	on your Username > Profile in the top right corner of website.)
Name 0 : TMA TEst	Designation 0 : -
Email 0 : tma_test@gmail.com	Mobile 0 : 7018105396
Office Address 0 : 001-Prashant ke ghar ka address	
Residential Address 0 : Kangra, KANGRA, HIMACHAL PRADESH, 176087	
	Clear All Save & Next



- 6. User will preview and can verify the entered application details
- 7. User will sign the application

	the application if found incorrect or false will render me/us liable f	or any penal action or other consequences as may be prescribed in law or otherwise warranted.
	5. I hereby certify that I am authorized to verify and sign this declarat	ion as per Paragraph 9.06 of the Foreign Trade Policy.
		k me to provide documents on the basis of which assistance was granted and which are not submitted in original. I undertake to provide any n not able to provide such documentary evidence. I undertake to refund the amount of assistance in cash with interest at the prescribed rate action as per FTDR act.
	Place : Delhi	Date: 06/11/2020
	Name: TMA TEst	Designation : -
	Email: tma_test@gmail.com	Mobile : 7018105396
	Office Address: 001-Prashant ke ghar ka address	
	Residential Address: Kangra, KANGRA, HIMACHAL PRADESH, 176087	
	By registering you are agreeing to our terms & conditions.	
As	per ANF-7 A form, you have to pay a sum of 1000 IN	IR for Application.
	Sign	

Screen 30

8. After Signing of the application, User will click on **Proceed To Payment Note:** Fee of Rs.1000 is payable for application under ANF 7AA (TMA)

	ify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.	
	ency, at any time, may ask me to provide documents on the basis of which assistance was granted and which are not submittee	
undertake to provide any such details/de	uments without any delay on my part. In case, I am not able to provide such documentary evidence, I undertake to refund the	amount of assistance
in cash with interest at the prescribed ra	from the date of such assistance and shall also be liable for penal action as per FTDR act.	
Place : Delhi	Date: 06/11/2020	
Name: TMA TEst	Designation : -	
Email : tma_test@gmail.com	Mobile: 7018105396	
Office Address: 001-Prashant ke ghar ka addre		
Residential Address : Kangra, KANGRA, HIMAG	AL PRADESH, 176087	
By registering you are agreeing to our terms & co	itions.	
per ANF-7 A form, you have to pa	a sum of 1000 INR for Application.	

Screen 31

9. After successfully payment of Rs. 1000 **E-Payment Receipt** with **Payment Details** are displayed in the system. User can download receipt by clicking on **Download Receipt** button

	विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE DGFT, Udyog Bhawan, New Delhi E-PAYMENT RECEIPT	
IEC	ADSFS0721M	
File Number	DELCOMMSUB00006814AM21	
Date of Submission	2020-11-06 12:30:14	
IP Address	169.149.204.60	
Firm Name	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	
Firm Address	hno.49012 streetmeerut,110014	
Service Availed	Apply For TMA	
Mode of Signature	Digital Signature	
Transaction Id Amount (in INR)	PAYMENT DETAILS 8341 1.00	
Date of Submission	2020-11-06 12:30:14	
Mode of Payment	Bharatkosh	
Transaction Status	SUCCESS	
Transaction Complete Date	2020-11-06 12:30:14	
		OK Download Receipt

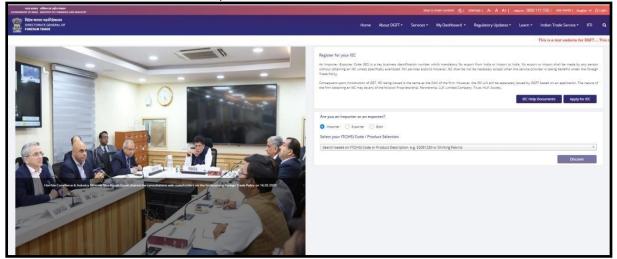
Screen 32

3. View Transport and Marketing Assistance (TMA) Rates

Anonymous user want to view the rates of TMA configured in the system Following

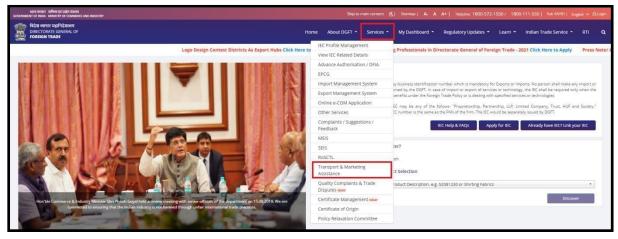
steps to be followed by the users to view the TMA rates.

1. User will invoke the DGFT customer portal



Screen 35

2. User will click on Services>>Transport & Marketing Assistance



Screen 36

3. After selecting Transport & Marketing Assistance from the Services. User will select TMA tile

Applicant De	etails Shipping Bill Details	Airway Bill Details	Bank Details	Attachments	Declaration	Preview	
Applicant Details							*
IEC *		Branch Code *			Is Branch Is SEZ? *		
0300011997		Select		~			
Is Branch Is EOU? *		Name *			Address Line 1 *		
		NEERAJ INTERNATIONAL					
Address Line 2 *		City *			State *		
							~
Country *		Pin Code *			Mobile Number *		_
	*				7018105396		
imail Id * ss13@gmail.com		Regional Authority Office *					
ss13@gmail.com				~			
						6	X

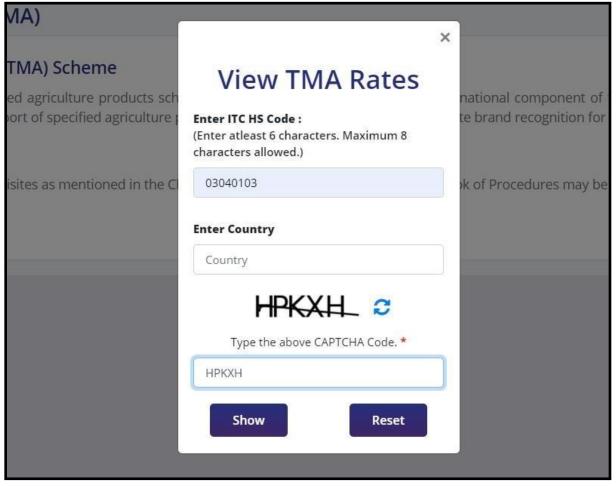
Screen 37

4. After click on TMA tile. User will receive the View TMA Rates screen as mentioned below.

sistance (TMA)		
g Assistance (TMA) Scheme		×
' (TMA) for specified agriculture products sch nsportation of export of specified agriculture (View TMA Rates	national component of freight and mai te brand recognition for Indian agricultu
MA Scheme	Enter ITC HS Code : (Enter atleast 6 characters. Maximum 8	
d. Other pre-requisites as mentioned in the C	characters allowed.)	ok of Procedures may be referred.
	ITC	-
	Enter Country	
diration	Country	
risation	6HXRX C	
	Type the above CAPTCHA Code. *	
n IEC the	Please enter above CAPTCHA Code	
of	Show	
xplore		

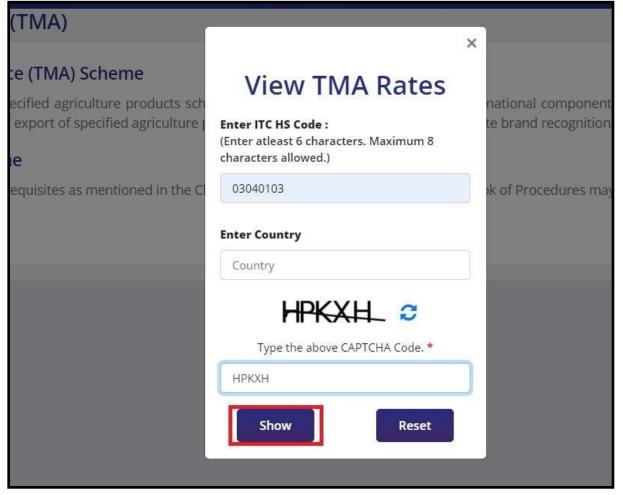
Screen 38

5. User will enter ITC HS Code or Country and captcha to view the TMA rates.





6. User will click on **Show** button to view the TMA rates.



Screen 40

- 7. After clicking on **Show** button. User can view the TMA rates for the region with Effective date, Rate for (Normal/Reefer/Airways).
- 8. On click of (+) sign user will view the TMA Rate in INR

View TMA Rates						
ITC(HS) Code: 03040103	Item Description:	Country: -				
Show 10 🗢 entries			Search:			
Region	Effective Date	↑↓ Rate For	11			
ASEAN	05/06/2021	Normal				
Rate 863.250						
China	11/01/2021	Reefer				
Rate 123456.000						
West Africa	14/10/2020	Airways				
Rate 1234.000						

Screen 41

9. User will click on **View the List of Excluded ITC HS Codes** button to view the excluded ITC HS code list for which Transport Marketing Assistance(TMA) scheme will not be applicable.

	entries	Search:
Chapter ↑↓	ITC(HS) Code ↑↓	Item Description
01	01	Live Animals.
02	02	Meat And Edible Meat Offal.
03	030617	Frozen : Other shrimps and prawns
04	0401	Milk and cream, not concentrated nor containing added sugar or other sweetening matter.
04	0402	Milk and cream, concentrated or containing added sugar or other sweetening matter.
04	0403	Buttermilk, curdled milk and cream, yogurt, kephir and other fermented or acidified milk and cream, whether or not concentrated or containing added sugar or other sweetening matter or flavoured or containing added fruit, nuts or cocoa.

Screen 42

4. Initiate Revalidation Request

In case failure in Bank account details in the fund disbursal process. Importer/Exporter will apply for revalidation. User will click on **Services** >> **View Fund Status**.

1. User will click View Fund Status card

Transport and Marketing Assis	tance (TMA)	
What is Transport and Marketing A	ssistance (TMA) Scheme	
	age of higher cost of transportation of export of s	ns to provide assistance for the international component of freight and marketing of agricultural pecified agriculture products due to trans-shipment and to promote brand recognition for Indian
Pre-Requisites for Applying for TM	A Scheme	
To apply for TMA scheme, an IEC is required.	Other pre-requisites as mentioned in the Chapter 7	of Foreign Trade Policy and Hand book of Procedures may be referred.
		Apply for TMA Scheme
Services under Transport and Ma	rketing Assistance	
	incenting i desistantee	
Apply for TMA	Help and FAQs	
To apply for an Transport And Marketing Assistance scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 4 of Foreign Trade Policy and Hand book of Procedures may be referred.	Refer to User Manual and FAQs for the Module.	
	Explore	

Screen 43

2. User will select the Scheme Name: **Apply for TMA – ANF 7AA** from the drop down and click on **Search** button.

cheme Name			File Date(From)			File Date(To)		
Apply for TMA - /	ANF 7AA		~					
e Number			Disbursal Status					
			SELECT		~			
								Search
	Firm Name	Scheme Name	File No	File Date	Processed By	Amount	Disbursal Status	Action
IEC		Scheme Name Apply for TMA - ANF 7AA	File No DELCOMMSUB00006411AM21	File Date 20/10/2020	Processed By RA DELHI	Amount 0	Disbursal Status Failed	Action Initiate Revalidation

Screen 44

3. For the Disbursal Status as Failed. User will click on Initiate Revalidation.

ADSFS0721M	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	Apply for TMA - ANF 7AA	DELCOMMSUB00006693AM21	02/11/2020	RA DELHI	600	Failed	Initiate Revalidation
ADSF50721M	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	Apply for TMA - ANF 7AA	DELCOMMSUB00006693AM21	02/11/2020	RA DELHI	600	Failed	Initiate Revalidation
ADSFS0721M	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	Apply for TMA - ANF 7AA	DELCOMMSUB00006770AM21	04/11/2020	RA DELHI	200	Failed	Initiate Revalidation
ADSF50721M	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	Apply for TMA - ANF 7AA	DLITMAAPPLY00008290AM21	03/03/2021	RA DELHI	500	Failed	Initiate Revalidation

Screen 45

4. On click of Initiate Revalidation. User will select the PFMS validated bank account and Reason of revalidation and Remarks.

View Rev	View Revalidation Request(s)						
Show 10 🗢	entries						
S.No.	Source File Number	Revalidation File	Number R	evalidation Submission Date	Revalidation Reques	t Status View	
			No da	ta available in table			
						Previous Next	t
Initiate F	Revalidation						
Note: To add a	Bank Account kindly modify I	C. Select a Bank Account with PFMS Va	lidated Status.				- 1
Show 10 \$	entries						
Select	Account No	Account Holder Name	IFS Code	Bank Name	Branch Name	PFMS Status	
0	1275582475	JVS EXPORT	CBIN0280914	CENTRAL BANK OF INDIA	MADURAI	Successfully Validated	
						Previous 1 Next	t
Reason Of Revalidation *			Remarks *				
Test Account	t number was entered wrong		Please verify and check -test re	emarks			
Sign And	Submit						

Screen 46

5. User will click on Sign and submit button. After selecting PFMS validated account number and adding reason, remarks.

View Rev	View Revalidation Request(s)						
Show 10 🗢	entries						
S.No.	Source File Number	Revalidation File Nu	mber R	evalidation Submission Date	Revalidation Reques	st Status	View
			No da	ata available in table			
							Previous Next
Initiate R	evalidation						
Note: To add a	Bank Account kindly modify IE	C. Select a Bank Account with PFMS Valida	ited Status.				
Show 10 🗢	entries						
Select	Account No	Account Holder Name	IFS Code	Bank Name	Branch Name	PFMS Status	
0	1275582475	JVS EXPORT	CBIN0280914	CENTRAL BANK OF INDIA	MADURAI	Successfully Validat	ed
							Previous 1 Next
Reason Of Revalidation *			Remarks *				
Test Account number was entered wrong			Please verify and check -test r	emarks			
Sign And S	Submit						

Screen 47

6. Revalidation request will be submitted successfully.

	Revallation the Nation	Revallation Sashission Bate	nevaluation nequ
			×
elect a	Request Submitted successfully	. File Number is DLICOMMSUB00008805AM22	
.ccol		ОК	
/S EX			

Screen 48

5. List of Abbreviations

The following abbreviations have been used in the document.

Table 1: Abbre	eviations
----------------	-----------

Abbreviation	Expanded Form
ANF	Aayaat Niryaat Form
ВТР	Bio-Technology Park
CBIC	Central Board of Indirect Taxes and Customs
CIF	Commission Insurance Freight
CIN	Company Identification Number
DGFT	Directorate General of Foreign Trade
DIN	Director Identification Number
DPIN	Designated Partner Identification Number
DTA	Domestic Tariff Area

Abbreviation	Expanded Form
ЕНТР	Electronic Hardware Technology Park
EOU	Export Oriented Units
FCD	Freely Convertible Currency
FTP	Foreign Trade Policy
FOB	Freight On Board
GST	Goods and Service Tax
GSTIN	Goods and Service Tax Identification Number
IEC	Importer Exporter Code
PFMS	Public Financial Management System